Rehabilitation of Scavengers

- 3052. DR. BHALCHANDRA MUNGEKAR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether in 2006, the Planning Commission promised complete elimination of the abhorrent practice of manual scavenging through effective measures of liberation and rehabilitation of scavengers such as sustainable employment and income generation activities;
- (b) how many manual scavengers have received Government help and were taken out of scavenging since then; and
- (c) please provide a State-wise breakup of people still engaged in the occupation of manual scavenging?

THE MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Eleventh Plan document of the Planning Commission, *inter alia*, stated that a new Scheme for rehabilitation of the remaining Manual Scavengers, in a time bound manner, has been formulated. This Scheme, called 'Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS)', was launched in January, 2007.

- (b) Under SRMS 78,941 manual scavengers and their dependents were provided financial assistance for their rehabilitation in alternative occupations upto June, 2010. Subsequently 739 additional beneficiaries were covered under the Scheme.
- (c) As per 'Houselisting and Housing Census, 2011, data released by the Registrar General of India, there are 7,94,390 latrines in the countr from which night soil is removed, by humans. State/UT-wise details are given in the Statement (*See* below). However, the number of persons still engaged in manual scavenging is not available.

Statement
State/UT-wise No. of Latrines which are serviced manually

Sl. No.	State/UT	No. of Households having latrines, serviced manually
1	2	3
1.	Andaman and Nicobar Islands	11
2.	Andhra Pradesh	10,357
3.	Arunachal Pradesh	1,059

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1	2	3
4.	Assam	22,139
5	Bihar	13,587
6.	Chandigarh	Nil
7.	Chhattisgarh	736
8.	Dadra and Nagar Haveli	168
9.	Daman and Diu	16
10.	Goa	Nil
11.	Gujarat	2,566
12.	Haryana	1,343
13.	Himachal Pradesh	310
14.	Jammu and Kashmir	178,443
15.	Jharkhand	1,836
16.	Karnataka	7,740
17.	Kerala	3,013
18.	Lakshadweep	Nil
19.	Madhya Pradesh	5,664
20.	Maharashtra	9,622
21.	Manipur	10,062
22.	Meghalaya	1,962
23.	Mizoram	121
24.	Nagaland	786
25.	NCT of Delhi	583
26.	Odisha	26,496
27.	Puducherry	133
28.	Punjab	3,465
29.	Rajasthan	2,572
30.	Sikkim	Nil
31.	Tamil Nadu	27,659
32.	Tripura	830
33.	Uttar Pradesh	326,082
34.	Uttarakhand	4,701
35.	West Bengal	130,330
	Total	794,390